

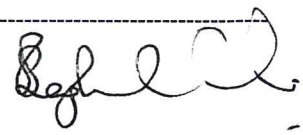
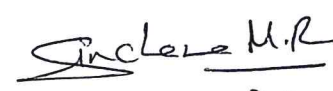
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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.43/BB/ 17	-	For filing report of OL/ROC/RD	230-232	Magna Warehousing & Distribution Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Raghuram Chambi for C.K. Nandakumar	Petitioner	
2.	Sinchara M.R	ROC/RD	

Counsel for petitioner is present Smt. M.R. Sinchara, Standing counsel appearing for ROC and RD is present. She requested time to file report.

OL has filed OLR No.150/17 seeking permission to appoint a Chartered Accountant for scrutiny of books of accounts and records of the Transferor Company. Counsel for petitioner has no objection for granting permission to the OL. Standing Counsel for ROC and RD also has no objection. OLR no.150/2017 is allowed vide separate orders.

OL is permitted to appoint a Chartered Accountant from among the panel maintained by his office for the purpose of scrutiny of books of accounts and records of the Transferor Company. Petitioner company shall bear the expenses of the Chartered Accountant.

For filing report by ROC and RD and also by the OL list it on 30.11.2017.


MEMBER (J)


MEMBER (T)